NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1381/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

NAME OF THE PARTIES:

Satya Contracts (India) Pvt.Ltd.

V/s.

Pranav Construction Systems Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	JYOTI SINGH	ADVO CATES FOR	J. Singh
	AND	THE CORPORATE	1
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	1.000 pt.	1/b PHOENIX	Kum
		LEGAL) willy
2. D	INESH KUMAR GU	PTA For.	8/1
	POVOCATI	Retation.	

ORDER CP No.1381/ I&BP/NCLT/MB/MAH/2017

At request of the parties list this matter on 3.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)